

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3801
ANSWERED ON:19.12.2005
STRIKES AND LOCKOUTS
Athawale Shri Ramdas

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of incidents of strikes and lockouts occurred in public sector and private sectors during each of the last three years especially in tribal areas, State-wise;
- (b) the number of man days wasted on account of this in the country including Gujarat;
- (c) the number of workers/employees rendered jobless on account of these incidents in various States, State-wise and year-wise; and
- (d) the steps taken by the Government to improve industrial relations?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a): A Statement showing the number of strikes and lockouts in the public sector and the private sector, State-wise, during 2002, 2003, 2004 and 2005 (up to 25th October, 2005) is at Annexure-I. However, information is not maintained separately for tribal areas.

(b): The number of man days lost due to strikes and lockouts in the country including Gujarat, during 2002, 2003, 2004 and 2005 (up to 25th October, 2005) is at Annexure-II.

(c): The information on number of workers rendered jobless on account of these incidents is not centrally maintained. However, the number of workers affected by strikes and lockouts, State-wise, during 2002, 2003, 2004 and 2005 (up to 25th October, 2005) is at Annexure-III.

(d): The Industrial Disputes Act, 1947, provides a framework for maintaining harmonious industrial relations. The Act facilitates intervention, mediation and conciliation by the Industrial Relations Machinery of the appropriate Government for resolution of industrial disputes.

Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 3801 for 19.12.2005 regarding Strikes and Lockouts

State-wise number of strikes and lockouts in the public sector and the private sector

States/UTs	2002			2003			2004			2005 (P)		
	Public Sector	Private Sector	Total	Public Sector	Private Sector	Total	Public Sector	Private Sector	Total	Public Sector	Private Sector	Total

Andhra Pradesh	30	30	60	13	13	26	12	12	24	7	9	16
Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
Assam	3	3	6	2	0	2	1	5	6	2	3	5
Bihar	2	0	2	2	0	2	0	1	1	0	0	0
Goa	0	2	2	0	5	5	0	0	0	0	1	1
Gujarat	3	49	52	6	37	43	3	33	36	10	13	23
Haryana	0	33	33	0	19	19	0	11	11	0	13	13
Himachal Pradesh	0	9	9	1	14	15	1	4	5	0	10	10
Jammu & Kashmir	0	0	0	0	0	0	0	0	0	NA	NA	NA
Karnataka	2	20	22	0	10	10	1	5	6	4	5	9
Kerala	5	20	25	2	32	34	3	25	28	6	7	13
Madhya Pradesh	1	2	3	1	3	4	3	0	3	2	0	2
Maharashtra	3	9	12	2	6	8	5	4	9	7	0	7

Manipur	3	0	3	2	0	2	1	0	1	0	0	0	0
Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0
Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0
Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0
Orissa	0	7	7	7	7	14	1	5	6	0	0	0	0
Punjab	0	13	13	1	13	14	0	9	9	0	5	5	
Rajasthan	3	15	18	2	10	12	3	12	15	4	9	13	
Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0
Tamil Nadu	1	94	95	4	77	81	0	74	74	0	38	38	
Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0
Uttar Pradesh	3	11	14	5	10	15	9	14	23	4	8	12	
West Bengal	3	190	193	2	234	236	2	203	205	2	183	185	
Andaman&Nicobar Islands	0	0	0	0	0	0	0	0	0	0	0	0	0
Chandigarh	0	4	4	1	0	1	2	3	5	0	1	1	
Dadra & Nagar Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0
Delhi	0	0	0	0	1	1	0	0	0	0	0	0	0
Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0
Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0
Pondicherry	0	0	0	0	0	0	0	0	0	0	0	0	0
Jharkhand	1	3	4	0	0	0	0	0	0	0	NA	NA	NA
Uttaranchal	0	2	2	4	2	6	1	3	4	1	2	3	
Chhatisgarh	0	0	0	2	0	2	1	5	6	2	0	2	

All India 63 516 579 59 493 552 49 428 477 51 307 358

Source: Labour Bureau, Shimla.

P: Provisional NA: Not Available

Figures based on information up to 25th October, 2005.

Annexure-II referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 3801 for 19.12.2005 regarding Strikes and Lockouts

Number of mandays lost (in thousands) due to strikes and lockouts

	2002	2003	2004	2005(P)
Gujarat	102	147	163	104
All India##	26,586	30,256	23,866	12667

Source: Labour Bureau, Shimla.

P: Provisional

Figures based on information up to 25th October, 2005.

All India figures include those of Gujarat as well.

Annexure-III referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 3801 for 19.12.2005 regarding Strikes and Lockouts

State-wise number of workers affected (in thousands) due to strikes and lockouts

States/UTs	2002	2003	2004	2005(P)
Andhra Pradesh	173	664	100	98
Arunachal Pradesh	0	0	0	0
Assam	4	8	38	17
Bihar	7	60	72	0
Goa	0	0	0	0
Gujarat	23	31	27	47
Haryana	6	4	3	18
Himachal Pradesh	5	4	4	6
Jammu & Kashmir	0	0	0	0
Karnataka	38	81	160	66
Kerala	446	102	103	63
Madhya Pradesh	5	12	41	20
Maharashtra	7	37	854	857
Manipur	1	1	1	0
Meghalaya	0	0	0	0
Mizoram	0	0	0	0
Nagaland	0	0	0	0
Orissa	3	6	5	0
Punjab	5	7	7	4

Rajasthan	20	49	37	35
Sikkim	0	0	0	0
Tamil Nadu	36	29	25	20
Tripura	0	0	0	0
Uttar Pradesh	44	32	54	21
West Bengal	257	650	462	161
Andaman & Nicobar Islands	0	0	0	0
Chandigarh	0	19	12	0
Dadra & Nagar Haveli	0	0	0	0
Delhi	0	0	32	0
Daman & Diu	0	0	0	0
Lakshadweep	0	0	0	0
Pondicherry	0	0	0	0
Jharkhand	1	0	0	0
Uttaranchal	0	8	14	5
Chhatisgarh	0	9	18	8

All India 1,079 1,816 2,072 1,446

Source: Labour Bureau, Shimla.

P: Provisional

Figures based on information up to 25th October, 2005.

Total may not necessarily tally due to rounding off of figures.